NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

PRESENT:	SHRI RATAKONDA M DR. ASHOK KUMAR	IURALI, MEMBER(J) AND MISHRA, MEMBER(T).	
APPLICATIO	N NUMBER	: ZA 204/14	
PETITION NUMBER		: ZA 204/14 : TP 130/16	0
NAME OF THE PETITIONER(S)		: MIS GO COR LTD. & 4 OTK	
NAME OF THE RESPONDENT(S)		3	
JNDER SECTI	ON .	: 6212	
PHON	E(IN CAPITAL) &	DESIGNATION	SIGNATURE
	E NUMBER	REPRESENTATION BY WHOM	
nication airea	Present. Perused ROC life would file an applicated for compounding adulting the state of the sta	report which disclose that it covers two cation for amendment to add one more g.	financial year to the